

Statement-II

Gas-based power projects that are at different stages of construction/completion in Uttarakhand

Sl.No.	Project Name	Implementing Agency	Unit No.	Capacity (MW)	Org. Comm. Date	Ant. Comm. Date	Brief Status
1.	Kashipur Gas Based CCPP, Ph-I	M/s. Sravanthi Energy Private Limited	GT-1 GT-2 ST	75 75 75	05/11 05/11 07/11	@	Project is ready for commissioning subject to availability of Gas.
2.	Kashipur Gas Based CCPP, Ph-II	M/s. Sravanthi Energy Private Limited	GT-1 GT-2 ST	75 75 75	10/11 10/11 12/11	@	Project is ready for commissioning subject to availability of Gas.
3.	GAMA CCPP, Module-I, at Kashipur	M/s. GAMA INFRAPROP (P) LTD.	GT-1 GT-2 GT-3	75 75 75	10/11 10/11 12/11	@	Project is ready for commissioning subject to availability of Gas.
4.	BETA CCPP, Module-1, at Kashipur	M/s. BETA INFRATECH PRIVATE LTD.	GT-1 GT-2 ST	75 75 75	12/11 12/11 03/12	@	Project is ready for commissioning subject to availability of Gas.

@ Commissioning of the units can not be ascertained due to non-availability of Gas.

Capacity addition in power sector

449. SHRIMATI RENUKA CHOWDHURY: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that a meeting of the Group of Ministers was held on the capacity addition in power sector in which the Ministry has been asked to generate 18,000 MW power during 2012-13;

(b) if so, the details thereof;

(c) whether it is also a fact that the Ministry has expressed its concern over delay in supply of coal by the Coal India Limited (CIL);

(d) if so, the details thereof and whether CIL has assured to supply coal as per the Fuel Supply Agreements to the Ministry; and

(e) the steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) and (b) A meeting was taken by Hon'ble Prime Minister on June 6, 2012 to finalize the targets for major infrastructure sectors for the year 2012-13. The capacity addition target for Ministry of Power has been fixed at 17,956 MW including 2000 MW of nuclear power.

(c) to (e) The Ministry of Power has expressed its concern over delays in signing of Fuel Supply Agreements (FSAs) by coal companies with power developers. It has been decided that Coal India Ltd. (CIL) should sign FSAs for full quantity of coal mentioned in the Letter of Assurances (LOAs) for 20 years, to be renewed after every five years with power plants that have entered into long-term PPAs with DISCOMS.

Electricity connections to rural households in Rajasthan

450. DR. GYAN PRAKASH PILANIA: Will the Minister of POWER be pleased to state:

(a) the number of rural households in Rajasthan;

(b) the number of households provided with electricity connections under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) during the last three years and the current year;

(c) the number of households which do not have any electricity connection; and

(d) by when they would be connected?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) As per census 2011, the total number of rural households in the State of Rajasthan are 94,90,363.

(b) Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), free electricity connections are provided to Below Poverty Line (BPL) households. The electricity connections to Above Poverty Line (APL) households are released by State Power Utilities as per their norms. Under RGGVY, free electricity connections to 5,50,417 BPL households have been provided during last three years *i.e.* 2009-10, 2010-11 and 2011-12. During current year *i.e.* 2012-13, free electricity connections to 44,098 BPL households have been provided as on 31.07.2012.